

APPOINTMENT OF DIRECTOR FOR IGIDR

Please refer to the advertisement for Director, Indira Gandhi Institute of Development Research (IGIDR), dated March 21, 2022. In order to increase the zone of consideration so as to receive applications from applicants with eminence and experience, and to progressively align qualifications with the University Grants Commission norms, it has been decided to relax the age criteria for the above post. The details are as follows-

As the Director of the Institute, and its principal academic and executive officer, the applicant should be an eminent scholar with proven track record of outstanding research and academic achievements, with the highest level of competence, integrity, and institutional commitment.

The applicant should be a distinguished academician, with a minimum of ten years of experience as Professor in a University or ten years of experience in a reputed research and / or academic administrative organisation with proof of having demonstrated academic leadership. The applicant should not be more than 65 years of age as on June 30, 2022.

An attractive compensation package will be offered commensurate with the industry standards. Applications / nominations along with a detailed curriculum vitae (in the prescribed format only), may be emailed or mailed to IGIDR Search Committee 2022, C/o Corporate Strategy & Budget Department, Central Office, Reserve Bank of India, Main Building, 2nd floor, Shahid Bhagat Singh Marg, Mumbai 400001 by **5:30 p.m. on June 30, 2022**. The Search Committee set up for the purpose has the right to fill up the vacancy by invitation.

Those who have already applied need not apply again and their applications will be considered on the basis of the revised age criteria, if otherwise eligible.

Age: Age should be below 65 years on June 30, 2022.

CURRICULUM VITAE – APPLICATION FOR THE POST OF DIRECTOR, INDIRA GANDHI INSTITUTE OF DEVELOPMENT RESEARCH (IGIDR)

1. FULL NAME	

2. PERSONAL DETAILS					
Date of Birth			Age as on 30/06/20	22	
(DD/MM/YYYY)			(YY/MM)		
Gender					
Father's Name					
Mother's Name					
Address for					
Correspondence					
District	State		Pin		

3. CONTACT DETAILS			
Phone No.		Mobile No	
Email Id			

4. EDUCATIONAL QUALIFICATION - DETAILS					
Exam Passed	Subject / Stream	Name of University / Board / Institute	% of Marks / CGPA	Date of Passing	Class / Grade

5. PROFE	5. PROFESSIONAL QUALIFICATION, if any				
Exam Passed	Subject / Stream	Name of University / Board / Institute	% of Marks / CGPA	Date of Passing	Class / Grade

6. PhD. QUALIFICATION				
If yes, then give th	e following details			
Degree	Name of	Date of Passing	Subject / Stream	PhD Thesis
	University / Board			Торіс

	7. WORK EXPERIENCE DETAILS (In reverse chronological order, starting with Latest Position held)				
Period (MM/YYYY)					Total
From	То	Organisation Name	Designation	Job Profile	Exp. In YY/MM
Total Work	Experience	in (YY/MM)			
Out of abov	e, Associati	on with Academic/Traini	ng Institutions,	if any (YY/MM):	

8. Membership of any Committee/ Working Group				
S.No.	Name of the Committee/Working	Established by	From	То
	Group	(Central /State Government/ Organisation)	MM/YYYY	MM/YYYY
1.				
2.				
3.				
4.				

9. DET	9. DETAILS OF PUBLICATIONS		
1.			
2.			
3.			
4.			
5.			
6.			

10. COST TO COMPANY (CTC) DETAILS (in Rs.)

Last CTC

11. DECLARATION:

I do hereby declare and confirm as under:

a) That all the information submitted by me in the application form is true and complete to the best of my knowledge and belief and nothing is concealed therein. That I bear good moral character and values, which will be beneficial to the reputation and standing of IGIDR.

b) I understand that furnishing false information and suppression of any factual information would lead to disqualification and render my candidature unfit for appointment in IGIDR. I further understand that if at any stage, I am found guilty of furnishing false information or concealment of facts, my candidature / appointment is liable to be cancelled / terminated without recourse.

c) I understand that if after joining IGIDR, it comes to the notice that prior to joining IGIDR I had committed any act of misconduct, my services are liable to be terminated forthwith without any notice or compensation in lieu thereof, and / or I shall be liable to disciplinary measures and to the imposition of any penal action and / or monetary penalty as may be decided by the Competent Authority.

I undertake to present requisite supporting documents as and when required.

Place	
Date	
Signature	(Kindly paste scanned signature in this box)

[The form duly filled-in (typed and not handwritten) may be sent by mail]